

**श्री सभापति:** आपने कह दिया, मैंने स्वीकार किया। ...**(व्यवधान)**...

**श्री दिग्विजय सिंह:** महोदय, आपने सहयोग किया, उसके लिए धन्यवाद। ...**(व्यवधान)**...

**श्री सभापति:** मैं इस पर ध्यान देने के लिए मंत्री जी को बोल रहा हूँ। ...**(व्यवधान)**...

SHRI DIGVIJAYA SINGH: Sir, he is responding. ...*(Interruptions)*...

**श्री सभापति:** वे respond कर रहे हैं।

**सामाजिक न्याय और अधिकारिता मंत्री (श्री थावरचन्द गहलोत):** महोदय, इस सम्बन्ध में राज्य सरकार से हमारे पास अभी तक कोई प्रस्ताव नहीं आया है। ऐसी स्थिति में हम उस पर विचार कैसे करेंगे?

**श्री दिग्विजय सिंह:** महोदय, ...**(व्यवधान)**...

**श्री सभापति:** वे कह रहे हैं कि यह बहुत लम्बे समय से पेंडिंग है। वे ऐसा बता रहे हैं, देख लीजिए।

SHRI RAJEEV SATAV (Maharashtra): Sir, I associate myself with the issue raised by the hon. Member.

**श्री राजमणि पटेल (मध्य प्रदेश):** महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

DR. SASMIT PATRA: Sir, I too associate myself with the issue raised by the hon. Member.

### **Unfair fixed charges on account of Renewable Energy Purchase Obligation**

DR. AMAR PATNAIK (Odisha): Sir, I want to raise the issue of unfair fixed charges on account of Renewable Energy Purchase Obligations which have been recently fixed by the Government of India. As we know, all the States do not have the same potential for generating all kinds of renewable energy. Some States have higher potential for solar, some have high wind intensity and some have high hydro potential but the recent circular, which has been issued, fixes and mandates that all of them would be put together under an RPO trajectory including solar, non-solar, hydro, wind and applied it to the entire country, to all the States. For example, it has been

fixed for Odisha that 41 per cent RPO target to be achieved by 2030. In Odisha, solar energy cannot come out as much as probably hydro power energy. In some other State, the situation may be different. So, to have one-size-fit-all strategy for all the States and to mandate them to pay fixed charges, if they cannot even generate that much of energy, it is highly unfair. So, I would request the Government, through you, Sir, to reconsider this particular thing and allow the States to determine their own kind of renewable energy source that they want to exploit and contribute to the national grid.

DR. SASMIT PATRA: Sir, I associate myself with the issue raised by the hon. Member.

SHRI MUZIBULLA KHAN (Odisha): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I too associate myself with the issue raised by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I too associate myself with the issue raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I too associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN: Sir, I too associate myself with the issue raised by the hon. Member.

#### **Ex-Gratia Commission to war widows in Armed Forces**

ले. जनरल (डा.) डी.पी. वत्स (रिटा.) (हरियाणा): माननीय सभापति जी, मैं आपके माध्यम से 'Ex-gratia Commission to war widows in Armed Forces' - यानी भारतवर्ष पूरी दुनिया को वीर नारियों के संदर्भ में लीड करता है, यानी यहाँ war widows बहुत हैं। उनमें से जो eligible war widows हैं, जो 35 की उम्र से कम हैं और ग्रेजुएट हैं, उनको direct Services Selection Board में appear होने की अनुमति दी जाती है। ...(व्यवधान)... उनमें से 5 दिन के gruelling